

the recommendations flowing out of such joint Consultations ; and

(b) the reasons for variations, if any, from the recommended list if there were any such variations ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). 170 items and not 51 items have been taken off the permissible list of imports during April 1971—March 1972 period. The decision to ban import of these items has been taken on the basis of the recommendations of the D. G. T. D. and other technical authorities concerned. No items recommended by the technical authorities for banning have been dropped from the list of items taken off the permissible list of imports.

**Publicity to Pak Army Atrocities in East Bengal**

1015. SHRI SAMAR GUHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have brought out any publications about the atrocities committed by the Pakistan army in killing civilian population of East Bengal and destroying universities, colleges, schools, hospitals, mosques, temples, libraries, news paper offices, bustees and villages there ; and

(b) if not, whether such publicity effort will be undertaken without delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Yes, Sir.

(b) Does not arise.

**गत आम चुनावों में मंत्रियों के दौरों पर व्यय**

1016. श्री जगन्नाथ राव खोशी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) गत आम चुनावों के दौरान केन्द्रीय मंत्रियों के चुनाव सम्बन्धी दौरों पर सरकारी खाते से कितना धन व्यय किया गया है और

उक्त व्यय में से विभिन्न राज्य सरकारों ने, राज्यवार, कितना व्यय वहन किया है ; और

(ख) मंत्रीवार इस व्यय का पृथक् पृथक् व्यौरा क्या है ?

गृह मंत्रालय में उपमंत्री (श्री मोहसिन) : (क) और (ख). इस सम्बन्ध में ऐसे अनुदेश हैं कि चुनाव अभियान हेतु की गई यात्राओं के लिए मंत्रियों की यात्रा खर्च या दैनिक भत्ता नहीं लेना चाहिये। फिर भी, कुछ खर्च उन निजी कर्मचारियों के यात्रा भत्ते जैसी मदों पर किया गया होगा जो मंत्रियों के साथ, मंत्रियों के रूप में कार्य करने में उनकी सहायता के लिए गये थे। सम्बन्धित सूचना एकत्रित की जायेगी और सभा पटल पर रख दी जायेगी।

चुनाव अभियान में कुछ खर्च राज्य सरकारों द्वारा सुरक्षा के प्रबन्धों तथा विधि व व्यवस्था बनाये रखने के लिए किया जाता है सरकार को यह सूचना नहीं है ऐसे खर्च की मात्रा क्या है अथवा अलग-अलग मंत्रियों तथा अन्य राजनैतिक दलों के नेताओं के चुनाव दौरों तथा कार्यक्रमों के लिए किए गये खर्च का उसमें अनुपात क्या है।

**'May Day' as a Paid Holiday**

1017. SHRI S. A. MURUGANANTHAM : Will the PRIME MINISTER be pleased to state :

(a) whether the question of declaring May 1st as a paid holiday has been considered by Government ; and

(b) if so, the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The question of declaring May 1st as a paid holiday for Central Government employees had been examined, and the conclusion reached was that the total number of 16 National and festival holidays given each year could not be exceeded, and

if May 1st were to be a holiday, it should be in lieu of one of the existing festival holidays. In August, 1969, this matter was placed before the National Council set up under the Scheme for Joint Consultative Machinery and Compulsory Arbitration for Central Government employees, and the Council decided not to pursue the matter.

**Study Report on Unemployed Engineers  
Prepared by Indian Institute of Man-  
power Research**

1018. SHRI BISHWANATH JHUN-  
JHUNWALA :  
SHRI YAMUNA PRASAD  
MANDAL :  
SHRI HUKAM CHAND  
KACHWAI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether according to a study report prepared by the Indian Institute of Manpower Research the figure of unemployed engineers will reach the 1,00,000 mark by 1974 ; and

(b) if so, what is the present off-take Engineers/Diploma Holders in the country at present and what steps Government propose to take to tackle the ever growing problem of unemployment in this sector ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) In the working paper prepared by the Institute of Applied Manpower Research in December, 1969, a surplus of engineers of the order of 1,00,000 is estimated by the end of 1973. This estimate, however, was avowedly based on the pattern of engineering employment as it was in vogue till 1964. Subsequent trends have revealed that engineers are being increasingly employed in new avenues such as small-scale industries, marketing, sales, management, consultancy etc. This trend is likely to alter these estimates materially. A working group will shortly take stock of the recent developments and make fresh projections regarding the demand and supply of engineers.

(b) The off-take during the past few years is given below :

	Engineering Graduates	Diploma Holders
1968	15,820	23,183
1969	15,686	21,751
1970	17,800	22,300

Attention of the Honourable Member is invited to the statement laid on the Table of the House in reply to Starred Question No 46 on 31st March, 1971, which describes the steps taken to tackle the problem of unemployment amongst engineers.

**Foreign Exchange Racket Unearthed in  
Quilon and Kottayam**

1020. SHRI MUHAMMED SHERIFF :  
Will the PRIME MINISTER be pleased to state :

(a) whether any foreign exchange racket operating in Quilon and Kottayam Districts, was unearthed on the 10 April, 1971 ; and

(b) if so, the action taken by Government against that gang ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). On receipt of information alleging that certain persons are indulging in the violation of foreign exchange regulations, the Enforcement Directorate, with the assistance of Central Excise and Income-Tax Department, searched 11 premises at Trivandrum and Varkla on the 27th and 29th March, 1971. As a result, Indian currency and some incriminating documents were recovered.

Further searches in this connection were also carried out at several premises of persons who are alleged to have received some payments in violation of foreign exchange regulations. Indian Currency and documents relating to Bank accounts etc. were seized.